

Fourteenth Loksabha**Session : 4****Date : 23-03-2005****Participants : Rawale Shri Mohan,Acharia Shri Basudeb,Reddy Shri Suravaram Sudhakar,Dasgupta Shri Gurudas,Malhotra Prof. Vijay Kumar**

Title: Strike call given by the public sector General Insurance Company employees.

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): I would like to draw the attention of the Government of India, through you, regarding the strike called by 1,50,000 employees of the public sector insurance companies. Their strike will start from today. As the Government did not respond to their demands and other forms of agitation, they were forced to go on strike.

There are two issues which are pending for quite a long time. One is, the pay revision, which is overdue, is not being accepted by the Government of India for quite some time. The other thing is, by outsourcing activities, particularly in the health insurance sector, several crores of rupees are being misused, while the employees of the insurance companies are sitting idle.

The Government, being the biggest employer in the country, should be a model employer. Unfortunately, it is not behaving like that. The Government is supposed to make others, particularly the Corporations and the private sector, implement the laws of the land, but the Government itself is not doing that.

We appeal, through you, Sir, that the Government should call the employees' organisations, particularly the insurance organisations, and settle their demands immediately. I may also inform the Government that the employees of Hindustan Cables are also on strike.

MR. SPEAKER: Mr. Basu Deb Acharia, you can associate yourself because this week you have already spoken.

SHRI BASU DEB ACHARIA : Sir, it is a very important matter. Thousands of insurance employees have gone on strike from today onwards for two days. For one year, they have been asking for revision of their pay-scales, which is overdue. Their demand is, at least, there should be a minimum of 18 per cent increase in their salaries. Yesterday, there was a negotiation, but that has also failed.

I demand that the Government should immediately give instructions to the LIC and the GIC management so that wage revision of the employees of the insurance companies could be finalised immediately.

श्री मोहन रावले (मुम्बई दक्षिण-मध्य) : अध्यक्ष महोदय, मैं इस विषय पर माननीय श्री बसुदेव आचार्य जी के साथ अपने को एसोसिएट करता हूँ।

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, मैं भी इस विषय से अपने आपको एसोसिएट करता हूँ।

अध्यक्ष महोदय : ठीक है। श्री मोहन रावले और प्रो. विजय कुमार मल्होत्रा इस पर अपने को एसोसिएट कर रहे हैं।

श्री मोहन रावले : अध्यक्ष महोदय, हम भी चाहते हैं कि बैंक एम्पलाइज को जो मिल रहा है ... (ब्यवधान)

अध्यक्ष महोदय : आप अब क्यों बोल रहे हैं ? हमने कह तो दिया कि आप इस विषय पर एसोसिएट

कर रहे हैं।

SHRI GURUDAS DASGUPTA : Sir, I am also associating.

MR. SPEAKER: Yes.

Hon. Members, I have got 44 notices. Please cooperate.